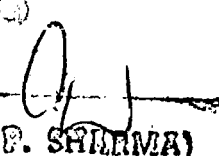


C. A. T. Bench, JAIPUR

Date of Order	Orders
14/5/87	None present for the applicant Mr. Rajiv Mehta, Deb. Rep. for the respondents D.B. not formed today, he listed for admission on 3/7/97 before D.B. <i>[Signature]</i> Deputy Registrar
3.7.97 <i>Admission of Mr. Manish Bhandari</i> <i>(A. T. B. S.) 14/5/97</i> <i>Received copy for P. V. colln Ad. 14/5/97</i> 	Mr. P. V. Colla, Counsel for the Petitioners Mr. Manish Bhandari, Counsel for the respondents. The learned Counsel for the petitioners seeks permission to withdraw the Contempt Petition. permission granted The Contempt Petition is dismissed as withdrawn. Notices are discharged.  P. P. SHARMA Administrative Member  P. P. SHARMA Administrative Member  P. P. SHARMA Administrative Member Central Administrative Tribunal Jaipur Bench, JAIPUR Certified for Action Required for the Fit for Record To Record Dealing Asst. Record Section Officer Digit No. Keeper (Judicial)